

with the provisions of the Cinematograph Act, 1952. This Act does not permit certification of a film which against decency. Furthermore, showing of a blue film is an offence punishable under Section 292 of the Indian Penal Code.

(b) Does not arise.

गया काटन एण्ड जूट मिल्स का बन्द
किया जाना

4160. श्री एस. पी. वर्मा : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार के गया जिले में गया काटन एण्ड जूट मिल्स एकमात्र मिल थी और वह गत 5-6 वर्षों से बन्द पड़ी है ;

(ख) इसके बन्द किये जाने के परिणाम-स्वरूप चार या पाच हजार कर्मचारी बेरोजगार हो गये हैं ;

(ग) क्या सरकार का विचार उक्त मिल को अपने अधिकार में लेकर चलाने का है; और यदि हां, तो ऐसा कब तक किया जायेगा; और

(घ) यदि उपरोक्त भाग (ग) का उत्तर नकारात्मक हो, तो इसके क्या कारण हैं ?

विदेश व्यापार मंत्रालय में उप मंत्री (श्री ए. सी. आर्ज) : (क) से (घ). गया काटन मिल्स लि. को दिसम्बर, 1965 में बन्द कर दिया, जिसके परिणाम स्वरूप लगभग 1165 कर्मचारी बेरोजगार हो गए। 1967 में कलकत्ता उच्च न्यायालय द्वारा मिल को बन्द करने का आदेश दिया गया और वह परिसमापन के अन्तर्गत है। इसके अलावा, इसे समाप्त करने योग्य समझा गया और इसका पंजीयन प्रमाण-पत्र जनवरी, 1968 में रद्द कर दिया गया। जहाँ तक संभव होता है, परिसमापन के अन्तर्गत अबचा समाप्त करने योग्य समझी गई मिलें, उद्योग (विकास तथा विनियमन) अधिनियम के अन्तर्गत अधिकार में नहीं ली जाती।

Further Reorganisation of Assam

4161. SHRI P. GANGADEB : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the events in Bangla Desh have induced fresh thinking in the Union Government about further reorganisation of Assam in the interest of the security and economic development in the eastern region ; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). The reorganisation of the North-eastern region has been under consideration for some time keeping in view the need for a co-ordinated approach to the problems of development and security of the region. The events in Bangla Desh have only underlined the importance of this approach.

Complaints Against Private Units in Imports Field

4162. SHRI N. E. HORO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of the private units upon which some restrictions have been imposed in India in the field of imports ;

(b) whether Government have received some complaints regarding their activities in this field ; and

(c) if so, the nature of complaints ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). The information is being collected and will be placed on the Table of the House.

Decline in Exports to U.S.A.

4163. SHRI N. E. HORO : Will the Minister of FOREIGN TRADE be pleased